

**In the Court of Chief Judicial Magistrate court**  
**Bangalore Rural District, Bangalore**  
**Cause list dated 28 -05-2021**

<b>Morning Session</b>	<b>Afternoon Session</b>
<b>Evidence/Arguments</b>	<b>Evidence/Arguments</b>
1.CC.9854/2017	1.CC.11423/2018
2.CC.10030/2017	2.CC.2402/2019
3.CC.10034/2017	3.CC.943/2017
4.CC.10624/2018	4.CC.2049/2019
5.CC.5177/2019	5.CC.2589/2019
6.CC.5057/2018	6.CC.4236/2019
7.CC.10941/2018	7.CC.4615/2019
8.CC.9516/2019	8.Cmis.587/2019
9.CC.9517/2019	9.CC.11311/2019
10.CC.3811/2020	10.CC.343/2020
11.CC.7940/2020	11.CC.2285/2020
12.CC.14813/2020	12.CC.2311/2020
13.CC.14828/2020	13.CC.4324/2020
14.CC.2860/2016	14.CC.4461/2020
15.CC.7935/2018	15.CC.7992/2020

Sd/-  
Chief Judicial Magistrate.

**Note: All the advocate are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.**